

Court-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 173/2014 & IA-283/14
& IA-393 OF 2014

Dated : 14th November, 2014

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Abhijeet MADC Nagpur Energy Pvt. Ltd. ... Appellant(s)

Versus

Maharashtra Airport Development Co. Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Harsh Makhija

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan for R-2

ORDER

The Learned Counsel for the Respondent Nos. 1 & 5 seeks some time to file Reply. They are directed to file Reply by 03rd December 2014.

Post the matter on 15th December 2014. Rejoinder, if any, may be filed in the meantime.

(Justice Surendra Kumar)
Judicial Member
jps/vg

(Rakesh Nath)
Technical Member